

**GOVERNMENT OF INDIA**  
**MINISTRY OF NEW AND RENEWABLE ENERGY**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**RATES OF SOLAR ENERGY .**

2898

Shri Bharatsinh Prabhatsinh Parmar

Will the Minister of COAL NEW AND RENEWABLE ENERGY be pleased to state :-

- (a) whether the Gujarat Electricity Regulation Commission (GERC) has declared rates for solar energy in the recent past;
- (b) if so, the details thereof;
- (c) whether Government proposes to implement it at the national level and declare the rates for solar energy in the country; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF NEW AND RENEWABLE ENERGY

(Dr. FAROOQ ABDULLAH)

(a)&(b): Yes, Sir. The Gujarat Electricity Regulatory Commission has issued in January, 2010 an order declaring a tariff of ` 15 per unit from Solar Photovoltaic (SPV) power plants and ` 11 per unit from Solar Thermal power plants for the initial 12 years. Thereafter, ` 4 per unit for the next 13 years. The above tariff take into account the benefit of accelerated depreciation under the income Tax Act and Rules. For a project that does not get such benefit, the Commission would, on a petition in that respect, determine a separate tariff taking into account all the relevant facts.

(c)&(d): The Central Electricity Regulatory Commission (CERC) has in their order applicable for 2010-11 fixed levelized tariff of ` 17.91 per unit from SPV power Plant and ` 15.31 per unit from Solar thermal power plants payable for a period of 25 years. CERC in their latest order applicable for 2011-12 has fixed levelized tariff of ` 15.39 per unit from SPV power Plants and ` 15.04 per unit from Solar thermal power plants payable for a period of 25 years. The above tariff is available only if the benefit of accelerated depreciation under the income Tax Act and Rules is not availed. If a project wish to avail the accelerated depreciation in that case a lower tariff would be applicable. In addition to the State of Gujarat another 19 State Electricity Regulatory Commissions have also declared tariff for purchase of solar power at varying rates.